

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION NO.249 OF 2017**

**Date of Decision:- 23<sup>rd</sup> August, 2017**

**CORAM:-HON'BLE SHRI. ARVIND.J.ROHEE, MEMBER (J)**

Nitin Vasudev Kadam  
 Age: 54 Years, Occ:- Nil  
 R/o. Hanuman Nagar, Manmad,  
 Taluka Nandgaon,  
 District Nashik. ... *Applicant.*  
*(Advocate by Shri. S.C. Chandratre)*

**Versus**

**1.The General Manager,**  
 Food Corporation of India,  
 Regional Office, Maharashtra,  
 Dheraj Arma, 2<sup>nd</sup> Floor, Anant Kane Marg,  
 Bandra (East), Mumbai 400051.

**2.The Executive Director,**  
 West Zone,  
 Food corporation of India,  
 Rajendra Nagar, Dattapada Road,  
 Boriwali, Mumbai 400 066.

**3.The Area Manager,**  
 Food Corporation of India,  
 Food Corporation Building,  
 Main Chawk, Manmad,  
 Dist. Nashik. ... *Respondents.*  
*(Respondents by Advocate Shri. Hafeezur Rahaman)*

**ORDER (ORAL)**

Applicant and Shri S.C. Chandratre,  
 Learned Advocate for him both are absent without  
 any intimation.

Shri Rahaman Hafeezur, learned Advocate appeared for the Respondents.

**2.** The issue regarding jurisdiction of this Tribunal and also limitation to file this OA is involved. It is listed today for hearing on those issues. Although, on the last date of hearing the learned Advocate for the applicant was present, today both applicant and his learned advocate are absent without any intimation. The claim is for Compassionate appointment. However, in absence of the applicant and his Advocate, the case cannot be proceed further.

**3.** In view of this, the OA stands dismissed in default of appearance of the applicant and his Advocate. No order as to costs.

**4.** Registry to forward copy of this order to the applicant and respondents.

***Mumbai***

***Dated: 23.08.2017.***

***(Arvind J. Rohee)***

***Member (J)***

*dm.*